

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3580
ANSWERED ON:19.03.2013
JURISDICTION ISSUE
Bali Ram Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been several complaints regarding delay in registration of cases due to dispute regarding jurisdiction of police stations as was witnessed in the sexual assault incident of 16 December, 2012 in the National Capital Territory (NCT) of Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to address such problems in the country including the NCT of Delhi and to ensure that the police first provides immediate help to the victims and take up the matter of jurisdiction later on?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No such complaint has been received by Delhi Police during the years 2010, 2011, 2012 and 2013 (up to 28-2-13).

(c): As per the seventh schedule of the Constitution, Police is the State subject. However, Union of India issues advisories to the States from time to time in this regard.

As regards Delhi Police which is under the Union Government, following steps has been taken for proper and prompt registration of cases: -

1. The staff is briefed/instructed regularly by senior officers.
2. Surprise checks by the senior officers are conducted on the staff.
3. The public has the facility to ring up number 23213355 of the Flying Squad of the Vigilance Branch for any emergent help in case of any harassment by police officials.
4. Delhi Police has been advertising telephone numbers of Distt DCsP along-with their Fax Numbers.
5. All complaints against police personnel are dealt with directly by senior officers. Severe punishment is awarded to any officer found involved in such activities.
6. A time table is displayed at every police station when SHOs and other senior officers are available to public to attend their grievances, problems/complaints.
7. E-mail services has been started where any citizen can lodge his complaint without delay, apart from the Police Stations.
8. The complaints Monitoring and Tracking System (CMTS), a computerized system has been devised to effectively monitor and redressal of Complaints received from public by Delhi Police